## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No.07/BB / 2018	-	For compliance of office objections	230-232	M/s Flipkart Logistics Pvt Ltd

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
(1) MUKESH YADAV 8050162057	All Applicant	Makeshjadav

Counsel for petitioner is present. He has filed a memo along with Annexures and contended that objections have been complied with. Counsel for petitioner has further requested the Tribunal to order notice to RD, ROC, Income Tax Department and OL. Registry to prepare notices and the counsel to collect the notices and serve on the above authorities subject to filing of PAN particulars of the company involved in the Scheme.

Counsel also requested the Tribunal to order publication in the Hindu, English daily, Bangalore edition and Udaya Vani, Kannada daily, Bangalore edition. The publication shall be ten days before the date of hearing. Publication is ordered accordingly in the above newspapers.

The date of hearing is fixed on 27.03.2018.

MEMBER (T)

MEMBER (J)